GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:1054 ANSWERED ON:13.07.2009 CHILDREN IN HAZARDOUS OCCUPATION Dutt Smt. Priya Sunil

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has conducted any survey as per the direction of Hon'ble Supreme Court for identification of children working in hazardous occupation;
- (b) if so, the details thereof, State-wise; and
- (c) the steps taken for rescue and rehabilitation of such children?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT(SHRI HARISH RAWAT)

- (a): Yes, Sir.
- (b): State-wise details are Annexed.
- (c) Government is implementing the National Child Labour Project (NCLP) Scheme in 271 districts of 21 States of the country. Under the scheme, children withdrawn from work are admitted into the special schools where they are provided with bridging education, vocational training, nutrition, stipend, health care etc.